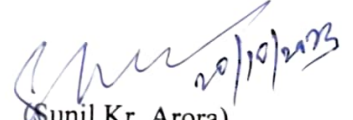


Notice

“Advocates/Parties are requested to supply the copy of paper book, alongwith fresh status and interim/final orders passed by this Court in COCP no. 1047 of 1992 titled as “Des Raj Vs. Ajit Singh” to Reconstruction Cell.”


(Sunil Kr. Arora)
(Superintendent)
